

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA NO. 514 of 1996

Friday, this the 28th day of November, 1997

CORAM

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

1. R. Sulochana Amma,
W/o late N. Krishnan Kutty,
TC 25/1514 Maya Sreedhar Nilayam,
Thampanoor, Thiruvananthapuram.
2. S. Jayasankar,
S/o Sreedharan Pillai,
Adopted S/o late N. Krishnan Kutty Nair,
TC 25/1514 Maya Sreedhar Nilayam,
Thampanoor, Thiruvananthapuram. . . Applicants

Versus

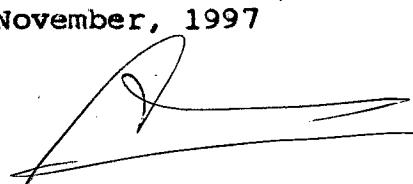
1. Union of India represented by
the Secretary,
Ministry of Railways, New Delhi.
2. The General Manager,
Southern Railway, Madras
3. The Divisional Manager,
Southern Railway,
Trivandrum Division.
4. Chief Personnel Officer,
Southern Railway, Madras . . . Respondents

By Advocate Mr. P.A. Mohammed

O R D E R

Neither the counsel for the applicants, nor the
applicants present. The original application is dismissed
for default. No costs.

Dated the 28th of November, 1997



A.M. SIVADAS
JUDICIAL MEMBER

ak/2811

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 514 of 1996

Tuesday, this the 10th day of March, 1998

CORAM

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

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Thampanoor, Thiruvananthapuram. . . Applicants

By Advocate Mr. BS Swathikumar

Versus

1. Union of India represented by
the Secretary,
Ministry of Railways, New Delhi.
2. The General Manager,
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Southern Railway, Trivandrum Division.
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Southern Railway, Madras . . . Respondents

By Advocate Mr. PA Mohammed

The application having been heard on 10-3-1998, the
Tribunal on the same day delivered the following:

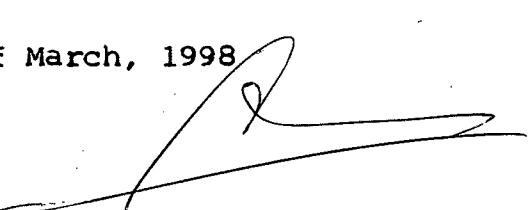
O R D E R

After hearing the OA at length, the learned counsel
appearing for the applicants submitted that the applicants
may be permitted to withdraw the OA.

2. Permission granted.
3. The original application is dismissed as withdrawn.

No costs.

Dated the 10th of March, 1998


A.M. SIVADAS
JUDICIAL MEMBER